



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP No.246/2020  
in  
O.A. No. 3423/2019**

Today this the 21<sup>st</sup> day of December, 2020

Through video conferencing

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd.Jamshsed, Member (A)**

Ravi (Aged about 24 years),  
Group-B, Teacher (Primary)  
S/o Sh. Ramdass,  
R/o H.No.160 Near Govt. Senior Secondary School,  
Village, Jaunti, Delhi.

...Applicant

(By Advocate : Ms. Progoti Bose for ShriDavesh Bhatia)

Versus

1. ShriGyaneshBharti,  
Commissioner,  
South Delhi Municipal Corporation,  
Civil Center, 7<sup>th</sup> Floor,  
Minto Road, Delhi-110002.
2. Shri A.A. Tazir,  
Deputy Commissioner,  
South Delhi Municipal Corporation,  
Sri AurobindoMarg,  
Block A, Green Park Extension,  
Green Park, New Delhi-110016.

...Respondents

(By Advocate : Ms. SriparnaChatterjee)

**ORDER (ORAL)**

**Mr. Justice L. Narasimha Reddy, Chairman :**

The applicant filed OA No.3423/2019, feeling aggrieved by the non consideration of his case for appointment to the post of Teacher (Primary). The OA was disposed of on 14.09.2020, directing that the respondents shall complete the process of e-dossiers of the applicant within three weeks from the date of receipt of a copy of the order. This contempt case is filed alleging that the respondents did not implement the order.

2. Heard Ms. Progoti Bose for Shri Davesb Bhatia, learned counsel for applicant and Ms. Sriparna Chatterjee, learned counsel for respondents.

3. The direction issued in the OA was to complete the process on e-dossiers of the applicant. It is stated by Ms. Sriparna Chatterjee, learned counsel for



respondents that the e-dossiers of the applicant has since been forwarded to the North Delhi Municipal Corporation and the applicant was also issued letter dated 08.12.2020 to appear for verification of records and medical checkup.

4. Therefore, the direction issued in the OA stands complied with. The Contempt Petition is accordingly closed.

No order as to costs.

**( Mohd. Jamshed ) ( Justice L. Narasimha Reddy )**  
**Member (A) Chairman**

*/lalit/rk/ankit/sd*